

Name of the corporate debtor: Shimita Trading Private Limited
Date of commencement of CIRP 10-12-2021 (Order received to IRP on 28-12-2021)
List of creditors as on: 19-01-2022

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	0	NIL
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	0	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1017425	1	1000000	0	0	17425	0	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	5000000	1	5000000	0	0	0	0	NIL
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	0	NIL
6	Operational creditors (Employees)	0	0	0	0	0	0	0	0	NIL
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	0	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	213446914	1	131480928	0	0	81965986	0	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	0	NIL
Total		3	219464339	3	137480928	0	0	81983411	0	NIL

Annexure-1

Name of the corporate debtor: Shimita Trading Private Limited
 Date of commencement of CIRP 10-12-2021 (Order received to IRP on 28-12-2021)
 List of creditors as on: 19-01-2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)
 (Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Sagar deposit and Advances Limited	10/01/2022	1,017,425	1,000,000	Secured against book debt	100%	NIL	No	100.0%	NIL	NIL	NIL	17,425	

Annexure-II

Name of the corporate debtor: Shimita Trading Private Limited
 Date of commencement of CIRP 10-12-2021 (Order received to IRP on 28-12-2021)
 List of creditors as on: 19-01-2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	Pawan Khandelwal	01/08/2022	5,000,000	5,000,000	Unsecured Financial claim	NIL	Yes	0.0%	NII	NIL	NIL	NIL	

Annexure-III

Name of the corporate debtor: Shimita Trading Private Limited

Date of commencement of CIRP 10-12-2021 (Order received to IRP on 28-12-2021)

List of creditors as on: 19-01-2022

List of operational creditors (Other than Workmen and Employees and Government Dues)(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guar- antee	Whether related party?	% of Voting share in CoC					
1	National Steel and Agro Industries Limited	1/10/2022	213446914	131480928	Unsecured	NII	NII	No	0.0%	NII	NIL	NIL	NIL	